## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A. No. 885/2019 M.A. No. 979/2019

This the 15th day of March, 2019

# HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

- Jyoti Thakur
   Group-C
   W/o PRakash Thakur
   Aged about 34 years
   R/o O-158, Gali No. 6, Saurabh Vihar
   Jaitpur, Badarpur, New Delhi
   Posted as Junior MRT in ESIC, Okha Hospital
- Preeti Nakra
   Group –C
   W/o Mayank Nakra
   Aged about 31 years,
   R/o A Block, 2291, 1<sup>st</sup> Floor
   Surajkund Road, Faridabad, Haryana
   Posted as Junior MRT in ESIC Okla Hospital
- 3. Vaishali Gomber
  Group C
  Aged about 31 years
  D/o Late J.K. Gomber
  R/o 10/17, 2<sup>nd</sup> floor, Jai Dev Park
  East Pubjabi Bagh, New Delhi
  Posted as Junior MRT in ESIC Hospital
- 4. Anup Singh Chouhan
  Group-C
  Aged about 33 years
  R/o Flat No. 12, Block-B, ESIC Staff Colony
  Laxmi Nagar, Ajmer Road, Jaipur
  Posted as Junior MRT in ESIC Hospital
  S/o Gulab Singh Chouhan
- 5. Aman MandloiGroup CAged about 29 yearsR/o H-1, ESIC Staff Quarters Opposite

ESIC Model Hospital, Bapunagar, Ahmedabad Posted as Junior MRT in ESIC Hospital S/o Om Prakash Mondlal

6. Ratheesh R.

Group-C Aged about 32 years, R/O Ratheesh Bhawan, Ayrour P.O. Varkala, Trivandpuram, Kerala Posted as Junior MRT in ESIC Hospital

.. Applicants

(By Advocate: Sh. Sudarshan Rajan)

#### **VERSUS**

- 1. Union of India
  Thorough the Secretary,
  Ministry of Labour,
  Panchdeep Bhawan,
  CIG Marg, New Delhi
- 2. Director General
  ESIC Corporation
  Panchdeep Bhawan
  CIG Marg, New Delhi
- 3. Assistant Director (M.A.)
  Medical Branch-VI,
  Headquarter (Room No. 307)
  ESI Corporation, Pachdeep Bhawan,
  CIG Marg, New Delhi-110002

.. Respondents

(By Advocate : Shri N.D. Kaushik for R-1 and Shri Krishna Kant Sharma for R-2 & 3)

#### ORDER (ORAL)

### By Mr. V. Ajay Kumar, Member (J)

Heard Shri Sudarshan Rajan, learned counsel for the applicants and Shri N.D. Kaushik, learned counsel appeared

on behalf of the respondent No. 1 and Shri Krishna Kant Sharma, learned counsel appeared for respondents No. 2 and 3 on receipt of advance notice.

- 2. MA No. 979/2019 filed for joining together is allowed.
- 3. The applicants, who are working as Junior Medical Record Technicians (MRT) under respondent, ESIC Hospital, filed the O.A. seeking the following relief(s):-
  - "(i) Direct the respondents to grant the pre-revised pay of PB-1 with grade pay of Rs. 2400 and revised pay matrix at Level 4 (Rs. 25,500-81, 100) to all Junior Medical Record Technicians working in the ESI Corporation with effect from the dates as has been granted to their counter parts working in Central Government Hospital and if required direct the respondents to make necessary amendments in the recruitment rules for grant of such grade pay/pay matrix:
  - (b) as a consequence of grant of prayer (a), direct the respondents to grant the arrears of pay and allowances to the applicants w.e.f. the respective dates;
  - (c) cost of litigation be directed to be paid by the respondents, the quantum of which this Hon'ble Tribunal may decide keeping in view the mental agony of the applicant.
  - (d) Pass such other or further order(s) as this Hon'ble Court may deem fit and proper in the facts and circumstances of the case."
- 4. It is submitted that the applicants made number of representations, vide Annexure A-1 (Colly) ventilating their grievances to the respondents. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider the said Annexure A-1, representations of the applicants and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(PRADEEP KUMAR)
Member (A)

(V. AJAY KUMAR) Member (J)

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